

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 736 of 2019 IN
DFR NO. 1584 OF 2019**

Dated : 19th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Tamil Nadu Spinning Mills Association ...Appellant(s)
Versus**

Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Guru Krishna Kumar, Sr. Adv.
Mr. S. Vallinayagam for R-2

ORDER

List the matter on **15.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**